

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 50 of 2013 &
IA. No 75 of 2013

Dated :11th December, 2013

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Gridco Ltd. ...Appellant(s)

Versus

Oricon Equipments (P) Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. R.K. Mehta
Ms. Ishita C. Dasgupta

Counsel for the Respondent(s) : Mr. Prashanto Chander Sen
Mr. Raj Kumar for R-8
Mr. Hemant Singh for R-2

ORDER

Heard the learned counsel for the State Commission.

Post the matter for rejoinder submissions of the appellant on **12th**
December, 2013.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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